

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr. With	Varsha Banerjee	Madhusmita Bora-R1 Pratishtha Vij G. Ananda Selvan-R2
2.	Comp. App. (AT) No. ___ of 2021 Diary No. 19723	Agarwal Coal Corporation Pvt. Ltd. Vs. Ms. J. Karthiga & Ors.	V.N. Dubey	
3.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu-R3 to R10

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 441 of 2021	Afcan Impex Pvt. Ltd. Vs. Bank of Maharashtra	Anurag Mishra	Abhishek Anand Milan Negi Viren Sharma-IRP
5.	Comp. App. (AT) (Ins) No. 474 of 2021	Department of Goods & Service Tax, Deputy Commissioner of CGST, Kadi Vs. Technovaa Plastic Industries Pvt.Ltd.	Sonu Bhatnagar	
6.	Comp. App. (AT) (Ins) No. 477 of 2021	Deputy Commissioner, CGST Kalol, Gujrat Vs. Gopala Polyplast Ltd.	Sonu Bhatnagar	
7.	Comp. App. (AT) (Ins) No. 481 of 2021	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	Abhishek Malhotra	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
9.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
10.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Simranjeet Singh Kausar Husain-R2 Ankit Lohia-R3
11.	Comp. App. (AT) (Ins) No. 277 of 2021	Jai International Pvt. Ltd. Vs. Jaroli Agro Pvt. Ltd.	Nitish Sharma	R. Sudhinder Ekta Bhasin
12.	Comp. App. (AT) (Ins) No. 396 of 2021	Bank of Baroda Vs. JBF Industries Ltd.	Pallavi Kumar	

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar